

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 249
(IB)-667(ND)2019

**IA/5529/ 2020 IA/4242/2020 IA/4931/2020, IA/5111/2020 &
IA/4451/2020, New IA-978/2021, New IA/1670/2021, New-
IA/1800/2021**

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

...

Applicant/Petitioner

Versus

M/s. Red Topaz Real Estate Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 19.04.2021

CORAM:


**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotified to 07.05.2021


(T.S. Singh)
Court Officer